

## C O N T E N T S

**Fifteenth Series, Vol. XIV, Sixth Session, 2010/1932 (Saka)  
No.12, Friday, November 26, 2010/Agrahayana 5, 1932(Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
<b>MEMBER SWORN</b>	2
<b>REFERENCE BY THE SPEAKER</b> Second Anniversary of Terrorist attack in Mumbai	3
<b>WRITTEN ANSWERS TO QUESTIONS</b>	5-538
Starred Question Nos.241 to 260	5-118
Unstarred Question Nos.2761 to 2990	119-538
<b>PAPERS LAID ON THE TABLE</b>	539-545
<b>STANDING COMMITTEE ON HUMAN RESOURCES DEVELOPMENT</b>	
(i)228 <sup>th</sup> Report	546
(ii)Evidence	546
<b>STATEMENT BY MINISTER</b>	
Status of implementation of the recommendations contained in the 38 <sup>th</sup> Report of Standing Committee on Urban Development on 'Solid Waste Management', pertaining to the Ministry of Urban Development	547
Prof. Saugata Roy	
<b>BUSINESS OF THE HOUSE</b>	548

<b>MOTION RE: TENTH AND ELEVENTH REPORTS OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTION</b>	549
--	-----

**ANNEXURE – I**

Member-wise Index to Starred Questions	550
Member-wise Index to Unstarred Questions	551-554A

**ANNEXURE – II**

Ministry-wise Index to Starred Questions	555
Ministry-wise Index to Unstarred Questions	556

**OFFICERS OF LOK SABHA**

**THE SPEAKER**

Shrimati Meira Kumar

**THE DEPUTY SPEAKER**

Shri Karia Munda

**PANEL OF CHAIRMEN**

Shri Basu Deb Acharia

Shri P.C. Chacko

Shrimati Sumitra Mahajan

Shri Inder Singh Namdhari

Shri Francisco Cosme Sardinha

Shri Arjun Charan Sethi

Dr. Raghuvansh Prasad Singh

Dr. M. Thambidurai

Shri Beni Prasad Verma

Dr. Girija Vyas

**SECRETARY GENERAL**

Shri T.K. Viswanathan

## LOK SABHA DEBATES

---

---

LOK SABHA

-----

Friday, November 26, 2010/Agrahayana 5, 1932(Saka)

The Lok Sabha met at Eleven of the Clock

[MADAM SPEAKER in the Chair]

... (Interruptions)

**11.0¼ hrs.**

*At this stage Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.*

... (Interruptions)

**11.0 ½ hrs.**

*At this stage Shri Shailendra Kumar and some other hon. Members went back to their seats.*

**11.01 hrs.**

**MEMBER SWORN**

MADAM SPEAKER: Secretary-General may now call Shrimati Putul Kumari to take oath/affirmation.

Shrimati Putul Kumari

(Banka, Bihar)

\_\_\_\_\_

**11.02 hrs.**

**REFERENCE BY THE SPEAKER**

Second Anniversary of terrorist attack in Mumbai

MADAM SPEAKER: Hon. Members, today is the second anniversary of dastardly terrorist attack in Mumbai in which a large number of Indian citizens and foreign nationals including women and children lost their lives.

The horrific memories of the tragic attack are still etched in our minds. It was the sheer grit of determined Indians that enabled the nation to face the crisis and move ahead with resoluteness.

The House commends the valiant security forces who displayed exemplary courage in handing out a crushing blow to the terrorists.

On this day, as a befitting tribute to the brave security personnel and people who laid their lives, let us reiterate our resolve to unitedly fight terrorism in all its forms.

The House may now stand in silence for a short while to mark the solemnity of the occasion.

**11.02½ hrs.**

*The Members then stood in silence for a short while*

---

**11.03 hrs.**

*At this stage Shri Ganesh Singh, Shri Shailendra Kumar and some other hon. Members came and stood on the floor near the Table.*

... (व्यवधान)

MADAM SPEAKER: Please sit down.

... (Interruptions)

अध्यक्ष महोदया : आप वापस जाइये। Please go back.

... (व्यवधान)

MADAM SPEAKER: Nothing will go on record.

(Interruptions) ... \*

MADAM SPEAKER: Please go back to your seats.

... (Interruptions)

MADAM SPEAKER: The House stands adjourned to meet at 12 Noon.

**11.04 hrs**

*The Lok Sabha then adjourned till Twelve of the Clock.*

---



---

\* Not recorded.

**12.00 hrs**

*The Lok Sabha re-assembled at Twelve of the Clock.*

(Mr. Deputy-Speaker *in the Chair*)

... (*Interruptions*)

**12.0 ¼ hrs**

*At this stage, Shri Ganesh Singh, Shri Shailendra Kumar, Shri M. Anandan and some other hon. Members came and stood on the floor near the Table.*

MR. DEPUTY-SPEAKER: The House shall now take up papers to be laid on the Table.

... (*Interruptions*)

**12.0 ½ hrs.****PAPERS LAID ON THE TABLE**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): On behalf of Shri S. Jaipal Reddy, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the National Buildings Construction Corporation Limited, New Delhi, for the year 2009-2010.

(2) Annual Report of the National Buildings Construction Corporation Limited, New Delhi, for the year 2009-2010, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3379/15/10)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:-

(i) The Karnataka Vikas Grameena Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 218 in Gazette of India dated 30th August, 2010.

(Placed in Library, See No. LT 3380/15/10)

(ii) The Malwa Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 222 in Gazette of India dated 6th September, 2010.

(Placed in Library, See No. LT 3381/15/10)

(iii) The Baroda Uttar Pradesh Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 234 in Gazette of India dated 17th September, 2010.

(Placed in Library, See No. LT 3382/15/10)

(iv) The Andhra Pragathi Grameena Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 209 in Gazette of India dated 20th August, 2010.

(Placed in Library, See No. LT 3383/15/10)

(v) The Gurgaon Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 203 in Gazette of India dated 17th August, 2010.

(Placed in Library, See No. LT 3384/15/10)

(vi) The Prathama Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 235 in Gazette of India dated 21st September, 2010.

(Placed in Library, See No. LT 3385/15/10)

(vii) The South Malabar Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 240 in Gazette of India dated 22nd September, 2010.

(Placed in Library, See No. LT 3386/15/10)

(viii) The Nainital Almora Kshetriya Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 250 in Gazette of India dated 4th October, 2010.

(Placed in Library, See No. LT 3387/15/10)

(ix) The Aryavart Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 220 in Gazette of India dated 31st August, 2010.

(Placed in Library, See No. LT 3388/15/10)

(x) The Jaipur Thar Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 239 in Gazette of India dated 22nd September, 2010.

(Placed in Library, See No. LT 3389/15/10)

(xi) The Purvanchal Gramin Bank (Officers and Employees) Service Regulations, 2010 published in Notification No. 210 in Gazette of India dated 20th August, 2010.

(Placed in Library, See No. LT 3390/15/10)

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): On behalf of Shri S.S. Palanimanickam, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (3) of Section 48 of the Life Insurance Corporation of India Act, 1956:-

(i) The Life Insurance Corporation of India Class-III and Class-IV Employees (Revision of Terms and Conditions of Service) Amendment Rules , 2010 published in Notification No. G.S.R. 824(E) in Gazette of India dated the 8th October, 2010.

(ii) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2010 published in Notification No. G.S.R. 825(E) in Gazette of India dated the 8th October, 2010.

(iii) The Life Insurance Corporation of India Class-III and Class-IV Employees (Revision of Terms and Conditions of Service) Amendment

Rules, 2010 published in Notification No. G.S.R. 826(E) in Gazette of India dated the 8th October, 2010.

(iv) The Life Insurance Corporation of India (Special Area Allowance) Amendment Rules, 2010 published in Notification No. G.S.R. 827(E) in Gazette of India dated the 8th October, 2010.

(v) The Life Insurance Corporation of India Class III Employees (Special Allowance for Passing Examination) Amendment Rules, 2010 published in Notification No. G.S.R. 828(E) in Gazette of India dated the 8th October, 2010.

(vi) The Life Insurance Corporation of India (Staff) Amendment Rules, 2010 published in Notification No. G.S.R. 829(E) in Gazette of India dated the 8th October, 2010.

(vii) The Life Insurance Corporation of India (Employees) Pension Amendment Rules, 2010 published in Notification No. G.S.R. 830(E) in Gazette of India dated the 8th October, 2010.

(viii) The Life Insurance Corporation of India (Reappointment of Terminated Development Officers) (Amendment) Rules, 2010 published in Notification No. G.S.R. 812(E) in Gazette of India dated the 5th October, 2010.

(ix) The Life Insurance Corporation of India Development Officers (Revision of Terms and Conditions of Service) Amendment Rules, 2010 published in Notification No. G.S.R. 813(E) in Gazette of India dated the 5th October, 2010.

(Placed in Library, See No. LT 3391/15/10)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government of the working of the United India Insurance Company Limited, Chennai, for the year 2009-2010.

(ii) Annual Report of the United India Insurance Company Limited, Chennai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3392/15/10)

(b) (i) Review by the Government of the working of the Oriental Insurance Company Limited, New Delhi, for the year 2009-2010.

(ii) Annual Report of the Oriental Insurance Company Limited, New Delhi, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3393/15/10)

(c) (i) Review by the Government of the working of the New India Assurance Company Limited, Mumbai, for the year 2009-2010.

(ii) Annual Report of the New India Assurance Company Limited, Mumbai, for the year 2009-2010, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3394/15/10)

(d) (i) Review by the Government of the working of the General Insurance Corporation of India, Mumbai, for the year 2009-2010.

(ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3395/15/10)

(e) (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2009-2010.

(ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 17 of 2010-11) Scientific Departments- Environment Audit of the Ministry of Environment and Forests, for the year ended March, 2009 under Article 151(1) of the Constitution.

(Placed in Library, See No. LT 3396/15/10)

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 :-

(i) The Customs (Import of Goods at Concessional Rate of Duty for Manufacture of Excisable Goods) Amendment Rules, 2009 published in

Notification No. G.S.R. 791(E) in Gazette of India dated 30th October, 2009, together with an explanatory memorandum.

(ii) G.S.R. 753(E) published in Gazette of India dated 14th September, 2010, together with an explanatory memorandum amending notifications issued under various export promotion schemes.

(iii) G.S.R. 749(E) published in Gazette of India dated 10th September, 2010, together with an explanatory memorandum amending five notifications, mentioned therein.

(iv) G.S.R. 723(E) published in Gazette of India dated 1st September, 2010, together with an explanatory memorandum amending three notifications, mentioned therein.

(v) G.S.R. 765(E) published in Gazette of India dated 17th September, 2010, together with an explanatory memorandum amending Notification Nos. 103/2008-Customs (N.T.) dated 29.08.2008.

(Placed in Library, See No. LT 3397/15/10)

(5) A copy each Notification No. G.S.R. 714(E) (Hindi and English versions) published in Gazette of India dated 1st September, 2010, regularizing the availment of CENVAT Credit of duty of excise paid on wires drawn from wire rods falling under chapter 72 of the first Schedule to the Central Excise Tariff Act, notwithstanding that the process of drawing wires from wire rods was held as not amounting to manufacture by the Supreme Court in the case of Collector of Central Excise Vs Technoweld Industries under sub-section (2) of section 38 of the Central Excise Act, 1944.

(Placed in Library, See No. LT 3398/15/10)

(6) A copy each of the following Notifications (Hindi and English versions) under Section 17-A(5) of the General Insurance Business (Nationalization) Act, 1972:-

(i) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Supervisory, Clerical and Subordinate Staff) Amendment Scheme, 2010 published in Notification No. S.O. 2470(E) in Gazette of India dated 8th October, 2010.

(ii) The General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Development Staff) Amendment Scheme, 2010 published in Notification No. S.O. 2471(E) in Gazette of India dated 8th October, 2010.

(iii) The General Insurance (Rationalisation and Revision of Pay Scales and other Conditions of Supervisory, Clerical and Subordinate Staff Service) Amendment Scheme, 2010 published in Notification No. S.O. 2472(E) in Gazette of India dated 8th October, 2010.

(iv) The General Insurance (Employees) Pension Amendment Scheme, 2010 published in Notification No. S.O. 2473(E) in Gazette of India dated 8th October, 2010.

(Placed in Library, See No. LT 3399/15/10)

(7) A copy of the Notification No. S.O. 2091(E) (Hindi and English versions) published in Gazette of India dated 26th August, 2010, together with an explanatory memorandum, fixing the rate of tax free interest as 8.5% for the purpose of clause (b) of Rule 6 of Part (A) of the Fourth Schedule to the Income-tax Act, 1961 relating to recognized Provident Funds issued under Section 296 of the Income-tax Act, 1961.

(Placed in Library, See No. LT 3400/15/10)

(8) A copy of the Securities and Exchange Board of India (Employees' Service) (Second Amendment) Regulations, 2010 (Hindi and English versions) published in Notification No. LAD-NRO/GN/2010-11/17/22954 in Gazette of India dated 12th October, 2010, under Section 31 of the Securities and Exchange Board of India Act, 1992.

(Placed in Library, See No. LT 3401/15/10)

... (*Interruptions*)

---

**12.01 hrs.**

**STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT**

**(i) 228<sup>th</sup> Report**

SHRI JOSEPH TOPPO (TEZPUR): I beg to lay on the Table the Two Hundred Twenty-eighth Report (Hindi and English versions) of the Standing Committee on Human Resource Development on “The Institutes of Technology (Amendment) Bill, 2010”.

... (*Interruptions*)

**(ii) Evidence**

SHRI JOSEPH TOPPO : I beg to lay on the Table the Evidence tendered before the Committee on Human Resource Development on “The Institutes of Technology (Amendment) Bill, 2010”.

... (*Interruptions*)

---

**12.02 hrs.**

**STATEMENT BY MINISTER**

Status of implementation of the recommendations contained in the 38<sup>th</sup> Report of the Standing Committee on Urban Development on 'Solid Waste Management', pertaining to the Ministry of Urban Development\*

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): Sir, with your permission, on behalf of Shri S. Jaipal Reddy, I beg to lay on the Table a statement regarding the status of implementation of the recommendations contained in the 38<sup>th</sup> Report of the Standing Committee on Urban Development on 'Solid Waste Management', pertaining to the Ministry of Urban Development.

I would like to inform the Hon. Members of the House that the 38<sup>th</sup> Report of the Standing Committee of the 14<sup>th</sup> Lok Sabha on Urban Development was presented to Lok Sabha on 18<sup>th</sup> December, 2008. The Report contained 23 recommendations. The Action Taken Report on these recommendations was sent by the Ministry of Urban Development to the Standing Committee on Urban Development on 27/4/2009 in respect of 20 recommendations and on 30/10/2009 in respect of three recommendations. Latest status of Action Taken by the Government has been indicated against each recommendation in the enclosed statement annexed.

Mr. Deputy-Speaker, Sir, I would like to inform the hon. Members that further follow-up action wherever necessary will be taken.

The Annexure to this statement is placed on the Table of the House.

... (*Interruptions*)

---

\* Laid on the Table and also Placed in Library, See No. LT. 3402/15/10.

**12.02 ½ hrs.**

**BUSINESS OF THE HOUSE \***

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): I beg to lay on the Table a statement regarding Government Business for the week commencing the 29th November, 2010.

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and Voting on Supplementary Demands for Grants (Railways) for 2010-11.
3. Discussion and Voting on Demands for Excess Grants (Railways) for 2008-09.
4. Introduction, consideration and passing of:
  - (a) The Appropriation (Railways) No.5 Bill, 2010.
  - (b) The Appropriation (Railways) No.6 Bill, 2010.
5. Consideration and passing of the State Bank of India (Subsidiary Banks) (Amendment) Bill, 2010.
6. Consideration and passing of the Repatriation of Prisoners (Amendment) Bill, 2010.
7. Consideration and passing of the following Bills after they are passed by the Rajya Sabha:
  - (a) The Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry (Amendment) Bill, 2010.
  - (b) The Seeds Bill, 2004.

... (*Interruptions*)

---

\* Laid on the Table.

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again at 3:30 p.m. today.

**12.03 hrs**

*The Lok Sabha then adjourned till Thirty Minutes past Fifteen of the Clock.*

---

**15.30 hrs**

*The Lok Sabha re-assembled at Thirty Minutes past Fifteen of the Clock.*

(Dr. Girija Vyas *in the Chair*)

... (*Interruptions*)

**15.30 ¼ hrs**

*At this stage, Shri Ganesh Singh, Shri Shailendra Kumar, Dr. Prasanna Kumar Patasani and some other hon. Members came and stood on the floor near the Table*

... (*Interruptions*)

**15.30 ½ hrs.**

**MOTION RE: TENTH AND ELEVENTH REPORTS OF COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

SHRI INDER SINGH NAMDHARI (CHATRA): Madam, I beg to move the following :-

“That this House do agree with the Tenth and Eleventh Reports of the Committee on Private Members’ Bills and Resolutions presented to the House on the 24<sup>th</sup> November, 2010.”

MADAM CHAIRMAN: The question is:

“That this House do agree with the Tenth and Eleventh Reports of the Committee on Private Members’ Bills and Resolutions presented to the House on the 24<sup>th</sup> November, 2010.”

*The motion was adopted.*

... (*Interruptions*)

MADAM CHAIRMAN: The House stands adjourned to meet on 29<sup>th</sup> November, 2010 at 11.00 a.m.

**15.31 hrs**

*The Lok Sabha then adjourned till Eleven of the Clock  
on Monday, November 29, 2010/Agrahayana 8, 1932 (Saka).*

---

